Name of the Corporate Debtor: KLT AUTOMOTIVE AND TUBULAR PRODUCTS LIMITED; Date of Commencement of CIRP; 26-09-2024; List of Creditors as on: 03-10-2025; Name of IP: Mr. Ashutosh Agarwala; Process Number: 2; Last 5 digit

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	13578933700	2	13578933700	92.07				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	496080953			0.00			496080953	Annexure 4
5	Operational creditors (Workmen)	260	17197534	260	17197534	0.12				Annexure 5
6	Operational creditors (Employees)	389	49036520	369	46135616	0.31	2820948	79957		Annexure 6
7	Operational creditors (Government Dues)	10	832072037	8	394366227	2.67		437705809		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	281	1044420131	270	711716511	4.83	19247290	198173759	127603093	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		946	16017740875	909	14748349588	100.00	22068238	635959525	623684046	